

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.414
IB/609/ND/2022

IN THE MATTER OF:

Roadwings International Pvt. Ltd.	...	Applicant
Versus		
Container Corporation of India Limited	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 16.01.2023

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent : Mr. Rishi K. Awasthi, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
16.02.2023.

Sd/-
Vishal Rana
Court Officer
Court-IV